

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVERNMENT OF INDIA**

Telephone No.011-24608718

Upbhokta Nyay Bhawan
'F' Block, GPO Complex
INA, New Delhi-110023

Ref. No.A-1/Rectt./NCDRC/2020

17th July 2020

C I R C U L A R

Applications are invited for filling up the following posts in the National Consumer Disputes Redressal Commission, on deputation basis, from the suitable candidates who fulfil the eligibility criteria as shown against the post below, for a period of three years on usual terms and conditions of deputation. However, the deputationist may pre-maturely repatriate before the completion of deputation period by giving three months' notice to the parent office if the performance is not satisfactorily.

Sl. No.	Post with Scale of pay	No. of Post	Eligibility
1	Accounts Officer Level-8 in pay in pay matrix ₹47600-₹151100 General Central Service Group 'B' Gazetted Non-Ministerial	1 (One)	Officers of the Central / State Governments/ Supreme Court/ High Courts / Tribunals: - (a) (i) holding analogous posts on regular basis; OR (ii) holding regular post in the Level-7: ₹44900-₹142400/- or equivalent with 6 years' service; and (iii) with Cash & Accounts Training conducted by ISTM and possessing knowledge in Accounts.
2	Accountant Level-7 in pay in pay matrix ₹44900-₹142400 General Central Service Group 'B' Non-Gazetted Non-Ministerial	1 (One)	Officers of the Central / State Governments/ Supreme Court/ High Courts / Tribunals: - (i) holding analogous posts on regular basis; OR (ii) Upper Division Clerk in pay matrix Level-4: ₹25500-₹81100/- or equivalent with 8 years' regular service in the grade. Knowledge of Accounts and Computers are preferred.
3	Assistant Level-6 in pay in pay matrix ₹35400-₹112400/- General Central Service Group 'B' Non-Gazetted Non-Ministerial	2 (Two) Subject to variation (Reference for correction as Level-7 has already been sent to DOCA)	Officers of the Central / State Governments/ Supreme Court/ High Courts / Tribunals: - (i) holding analogous posts on regular basis; OR (ii) Upper Division Clerk in pay matrix Level-4: ₹25500-₹81100/- or equivalent with 8 years' regular service in the grade.

4	Personal Assistant Level-6 in pay in pay matrix ₹35400-₹112400/- General Central Service Group 'B' Non- Gazetted Non-Ministerial	2 (Two) Subject to variation (out of the 02 posts, 1 post is in Level- 7:₹44900- ₹142400/- and 01 post is in Level-6: ₹35400- ₹112400/-) (Reference for correction as Level-7 has already been sent to DOCA)	Officers of the Central / State Governments/ Supreme Court/ High Courts / Tribunals: - (i) holding analogous posts on regular basis; OR (ii) holding the post of Stenographer Grade 'D' in the pay matrix Level-4:₹25500-₹81100/- or equivalent with eight years' regular service in the grade and having a speed of 100 w.p.m. in Shorthand (English).
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The pay of the officials selected will be regulated in accordance with DOP&T O.M. No. 2/29/91-Estt.(Pay II), dated the 17th June 2010 (amended from time to time) and the maximum age limit for appointment on deputation shall be 56 years on the date of closing of the applications.

The application(s) of eligible candidates who are desirous of being considered for appointment to the above mentioned posts and who can be spared immediately after selection, may please be forwarded to the Registrar, National Consumer Disputes Redressal Commission, Upbhokta Nyay Bhawan, 'F' Block, GPO Complex, INA, New Delhi- 110023 within 45 days from the date of publication in the Employment News, in the prescribed format as at Annexure-I (Prescribed form alongwith details can also be downloaded from this Commission's Website ncdrc.nic.in) along with certified copies of CR dossiers for the last five years and vigilance/disciplinary clearance certificate. Incomplete application(s) and application(s) not duly forwarded by their office will not be considered. The selected candidate should be released for joining the post on deputation within 15 days of selection and the forwarding office should make a declaration to this effect in the form of an undertaking.

(S.Hanumantha Rao)
 Joint Registrar

Copy to:

1. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi-110201.
2. Registrar Genl. of all the High Courts with a request to circulate the vacancy circular to all the district Courts falling within its jurisdiction.
3. The Ministries/Departments of Government of India, New Delhi (as per list)
4. The Chief Secretaries of States & Union Territories with a request for wider circulation.
5. The Director General of Police, CISF, CRPF, ITBP, SSB, BSF, CBI, New Delhi
6. The Principal Registrar, Central Administrative Tribunal, Copernicus Marg, New Delhi.
7. The Secretary (Services), Govt. of NCT of Delhi, Secretariat Complex, 7th Level, B-Wing & 5th Level, A-Wing, I. P. Estate, New Delhi-02. Services Department, Govt. of Delhi
8. The Principal Registrar, Armed Forces Tribunal (Principal Bench) West Block - VIII, Opp. Mohan Singh Market, Sector- I, R. K. Puram, New Delhi - 110066.
9. The Joint Secretary, NHRC, 'C' Block, GPO Complex, INA, New Delhi.
10. The District & Sessions Judge, Tis Hazari, New Delhi.

11. The District & Sessions Judge, Ghaziabad.
12. The District & Sessions Judge, Faridabad.
13. The District & Sessions Judge, Gurugram.
14. Mr. Satyabrata Nanda, SO (IT) – For uploading the circular on this Commission's Website
Ncdrc.nic.in
15. Circular File



(S. Hanumantha Rao)
Joint Registrar

FORMAT OF APPLICATION

POST APPLIED FOR

1. Name of the Applicant:
2. Father's Name:
3. Address for correspondence:
4. Contact No. (Res. & Mob.):
5. Email.ID:
6. Date of birth:
7. Whether SC/ST/OBC:
8. Educational Qualifications:
9. Professional/ Technical Qualifications
10. Details of present post held
 - a) Designation of the post
 - b) Scale of pay & Present pay drawn
 - c) Date of appointment to the post
 - d) Nature of appointment to the post (ad-hoc/regular)
11. Experience
12. Remarks, if any

Signature of the Applicant
Telephone No.....